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IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

WRIT PETITION (L) NO. 30944 OF 2023

PayPal Payments Private LimitedPetitioner

V/s.

Assistant Commissioner of Income
Tax and Ors. ...Respondents

Mr. Jehangir Mistri, Senior advocate a/w Ms. Rubal Bansal Maini, Mr. Anuj Jhaveri and Mr. Mihir Modi for Petitioner.

Mr. Akhileshwar Sharma a/w Ms. Shilpa Goel for Respondents-Revenue.

CORAM : K.R. SHRIRAM &
DR. NEELA GOKHALE, JJ.
DATED : 7th NOVEMBER 2023

PC. :

1. Mr. Sharma requests for three weeks time to file reply. Time granted. Rejoinder, if any, to be filed and copy served within two weeks thereafter.

2. Stand over to 8th January 2024.

3. Until 31st January 2024 there shall be Ad-interim relief in terms of prayer clause – (d) which reads as under :

(d) That pending the hearing and final disposal of this petition, stay the operation of the Impugned Order, the Impugned Demand Notice, the Impugned Notice, the Impugned Penalty Notice, the Impugned Draft Order and the Impugned TPO Order passed by the Respondents No.2 and 4 on such terms and conditions this Hon'ble Court deems fit;

(DR. NEELA GOKHALE, J.)

(K.R. SHRIRAM, J.)

Parti Parag